

ANNEXURE 3

Name of the Corporate Debtor: Prapti Fashions Private Limited		Date of commencement of CIRP: 18.10.2022								List of creditors as on : 16.01.2023				
		List of secured financial creditors (other than financial creditors belonging to any class of creditors)								Amount (Rs)				
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted (Provisionally)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC,					
1	Standard Chartered Bank	03-11-2022	18,54,68,318.16	18,54,68,318.16	Secured		-	No	45.02%	-	-	-	-	1) we have asked for further documents, information, records, etc. which is yet to be received from the financial creditor.
2	Punjab and Sind Bank	01-11-2022	12,11,53,759.76	12,11,53,759.76	Secured		-	No	29.41%	0	0	-	-	2) No documents are available / received from the CD's management to validate the respective claims as on Insolvency Commencement date. Hence, it is subject to change as per further availability of documents and validation thereof.
3	Reliance Commercial Finance Limited	01-11-2022	10,53,87,114.00	10,53,87,114.00	Secured			No	25.58%	-	-	-	-	
	Total		41,20,09,191.92	41,20,09,191.92			-		100.00%				-	